

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

236. APPEAL/28(MB)2024

IN THE MATTER OF

MMYD Platforms Private Limited
VS

... Petitioner

The Registrar of Companies Pune

... Respondent

Section 252(1) of Companies Act, 2013

Order Delivered on 26.06.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Adjourned to **21.08.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/